

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 220**  
**CP(CAA)-47/ND/2023**

**IN THE MATTER OF:**

**Kwality Limited and Sarda Mines Private Limited** ... **Applicant/Petitioner**

**Under Section: 230-232**

**Order delivered on 08.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. D.N. Sharma, Adv. Aniket Agarwal

**For the RD** : Adv. Aakash Sharma

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Arguments heard. **Order reserved.**

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**